

GOVERNMENT OF INDIA  
MINISTRY OF FOOD PROCESSING INDUSTRIES  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 3310**  
ANSWERED ON 7<sup>TH</sup> AUGUST, 2018

FPI IN J&K

**3310. SHRI JUGAL KISHORE:**

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the amount allocated by the Government to the State of Jammu and Kashmir for encouraging food processing in the State during the previous two years;
- (b) whether the Government is formulating any scheme to set up a mega food park in the State and if so, the details thereof;
- (c) whether the Government has fixed any time limit in this regard; and
- (d) if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES  
(SADHVI NIRANJAN JYOTI)

(a): Government is implementing a Central Sector Scheme – **PRADHAN MANTRI KISAN SAMPADA YOJANA - (PMKSY)** for promotion and development of Food Processing Sector in the Country including Jammu & Kashmir.

The State-wise funds are not allocated or released under PMKSY. It is a demand driven scheme and project promoters under various schemes of PMKSY are provided grant-in-aid for their projects as per scheme guidelines across the country including Jammu & Kashmir.

(b) to (d): M/s RFK Green's Food Park Pvt. Ltd., (Special Purpose Vehicle–SPV) was accorded final approval on 19.02.2014 for setting up of a Mega Food Park in Pulwama in Jammu & Kashmir. Out of approved Grant-in-aid of Rs. 50 crore, Rs. 14.03 crore has been released to the SPV till date. As per the scheme guidelines the time schedule for completion and operationalisation of project is 30 months from the date of issue of final approval unless extended by Inter-Ministerial Approval Committee for the reasons to be recorded.

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